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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No. 48/2001

M.A. No. 36/2001

Versus Gopal Singh & ors

Govt. of Orissa

Date of Order

Orders

2.2.2001

Mr. P. N. Jati - Counsel for applicant.

The Counsel for the applicant wants to withdraw the O.A. Consequently the O.A. is dismissed as withdrawn. The M.A. has become infructuous and disposed of accordingly.

an

(N. P. NAWANI)
ADMINISTRATIVE MEMBER

Am

A. K. MISHRA
JUDICIAL MEMBER

*Recd
8.2.2001*